

Annexure – 8

Name of the corporate debtor: M/s Kerala Chamber of Commerce and Industry ; Date of commencement of CIRP: 21/02/2022 ; List of creditors as on: 25/03/2024
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Adv Sherry - Omega Alliance	04.03.2022	185,000.00	185,000.00	Service provider	NIL	NIL		NA	NIL	NIL	0.00	NIL	Invoice copy with acknowledgement submitted
2	Belverdia Legal LLP	07.03.2022	1,726,770.00	1,726,770.00	Service provider	NIL	NIL		NA	NIL	NIL	0.00	NIL	Interest calculation statement not provided,
3	Adv. Tom K Thomas	07.03.2022	3,869,779.00		Service provider	NIL	NIL		NA	NIL	NIL	3,869,779.00	NIL	claim withdrawn as per his letter dated 06-02-2023
4	Cheryl Enterprises	07.03.2022	18,896,087.67	-	Others	NIL	NIL		NA	NIL	NIL	18,896,087.67	NIL	1. Whether claim submitted in the right form - Investment in IME Broadcasting Network Pvt Lvt 2. Section for signature missing in form 3. Board resolution not authenticated by 2 directors as per AOA.
5	Kay Bee Tech Engineers and Contractors Pvt Ltd	07.03.2022	874,583.00	681,966.00	Trader/service provider	NIL	NIL		NA	NIL	NIL	192,617.00	NIL	Invoices not provided
6	Sanjay Kumar Panicker	08.03.2022	43,663,623.00	35,265,654.00	Service provider	NIL	NIL		NA	NIL	NIL	8,397,969.00	NIL	Excess interest not considered
7	Lalu Samuel	08.03.2022	8,891,708.00	-	Trader/service provider	NIL	NIL		NA	NIL	NIL	8,891,708.00	NIL	
8	A V Joseph	08.03.2022	333,378.00	333,378.00	Trader/service provider	NIL	NIL		NA	NIL	NIL	0.00	NIL	Interest awarded as per court @ 6% Interest calculation statement not provided and charger excessively
9	Poornima Ramachandran	12-04.2022	27,428.00	27,428.00	Service provider	NIL	NIL		NA	NIL	NIL	0.00	NIL	
10	K Ayoob, K Kasim, Abdul Majeed C	14.04.2022	1,327,780.00	-	Service provider	NIL	NIL		NA	NIL	NIL	1,327,780.00	NIL	Claim not admitted for want of documents supporting the claim.
11	Adv Marian G M Tharakan	12.04.2022	1,283,500.00	1,283,500.00	Service provider	NIL	NIL		NA	NIL	NIL	0.00	NIL	NIL
12	A J Francis	23.05.2022	29,716.00	29,716.00	Service provider	NIL	NIL		NA	NIL	NIL	0.00	NIL	NIL
13	Siva Shankar Panicker	05.05.2022	1,716,642.00	1,716,642.00	Service provider	NIL	NIL		NA	NIL	NIL	0.00	NIL	NIL
14	Oppo Mobiles India Pvt. Ltd.	02.08.2023	1,071,435.00		Operational Creditor	NIL	NIL	No	NA	NIL	NIL	0.00	1,071,435	Delay condonation /NCLT approval pending
15	Schindler India Pvt Ltd	21.07.2022	5,285,024.00	5,285,024.00	Arbitration Award & Compensation - Note 1	NIL	NIL	No	NA	NIL	NIL	-	NIL	Arbitration award passed by Sri. M N Krishnan in Arb Rqst No.2/2017 dtd 15-12-2020 for the amount due on the installation of elevators and escalators
	Total		89,182,453.67	46,535,078.00								41,575,940.67	1,071,435	

Note - 1

As per the Hon'ble NCLT's order in IA(IBC)/343/KOB/2024 dated 19/03/2024 Schindler India Pvt Ltd (Arbitration Award & compensation) has been reclassified as Operational creditors (other than workmen, Employees and Government Dues)